

Fourteenth Loksabha**Session : 10****Date : 09-03-2007**

Participants : [Handique Shri Bijoy Krishna](#), [Gadhavi Shri Pushpdan Shambhudan](#), [Bhargav Shri Girdhari Lal](#), [Verma Shri Ravi Prakash](#), [Vasava Shri Mansukhbhai D.](#), [Thummar Shri Virjibhai](#), [Thomas Shri P.C.](#), [Mohale Shri Punnulal](#), [Radhakrishnan Shri Varkala](#), [Prasad Shri Hari Kewal](#), [Francis George Shri K.](#)

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Title: The Minister of State in the Ministry of Parliamentary Affairs on behalf on the Minister of Parliamentary Affairs made a statement regarding Government Business for the week commencing the 12th March, 2007 and submission made by the members.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE):
Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 12th March, 2007 will consist of:-

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. General Discussion on General Budget, 2007-08.
3. Discussion and Voting on the following Demands and introduction, consideration and passing of the related Appropriation Bills:-
 - (a) Demands for Grants on Account (General) for 2007-08.
 - (b) Supplementary Demands for Grants (General) for 2006-07.
4. Consideration and passing of the Taxation Laws (Amendment) Bill, 2007.
5. Discussion on the Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2007 and consideration and passing of the Banking Regulation (Amendment) Bill, 2007.
6. Discussion on the Statutory Resolution seeking disapproval of the National Institute of Pharmaceutical Education and Research (Amendment) Ordinance, 2007 and consideration and passing of the National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2007.
7. Discussion on the Statutory Resolution seeking disapproval of the National Tax Tribunal (Amendment) Ordinance, 2007 and consideration and passing of the National Tax Tribunal (Amendment) Bill, 2007.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, the following issues shall be included in the next week's agenda.

1. The formation of South West Zone with Headquarters in Kerala be formed immediately so as to prevent further neglect of railway development in Kerala State.
2. The necessity of Central intervention in the matter of giving environmental clearance to Athirappilly Hydro Electric Project is an urgent necessity to prevent power shortage in the State.

SHRI P.S. GADHAVI (KUTCH): The following items may kindly be allowed to be included in the next week's List of Business.

- (i) Extension in the time limit about tax exemption for setting up industries in Kutch (Gujarat).
- (ii) Central Government's approval to 'The Gujarat Control on Organized Crime Bill, 2003.

श्री वी.के. तुम्बर (अमरेली) : मान्यवर, मेरे निम्नलिखित प्रस्तावों को लोक सभा की अगले हफ्ते की कार्य-सूची में शामिल किया जाए :-

1. सौराष्ट्र के महुआ क्षेत्र से राजूला, अहमदाबाद, सूरत होते हुए बांद्रा तक एक डायमंड एक्सप्रेस चलाने का कार्य जिससे सूरत एवं अहमदाबाद के हीरे उद्योग में बड़ी संख्या में कार्यरत कारीगरों को सुविधा दी जा सके।
2. मेरे संसदीय क्षेत्र अमरेली में एफ एम रेडियो स्टेशन स्थापित करने का कार्य, क्योंकि यहां पर गरीब किसानों के पास मनोरंजन के साधन उपलब्ध नहीं हैं।

श्री हरिकेवल प्रसाद (सलेमपुर) : महोदय, लोक सभा की अगले सप्ताह की कार्य-सूची में निम्नलिखित विधियों को शामिल करने का कट करें।

1. देवरिया जनपद के देवरिया सदर रेलवे स्टेशन पर गरीब रथ और बिहार संपर्क क्रांति रेल सेवा का ठहराव किये जाने का कार्य।

2. दुर्ग एक्सप्रेस रेल सेवा का ठहराव औद्योगिक क्षेत्र बिल्थरा रोड एवं सलेमपुर में किये जाने का कार्य।

श्री गिरधारी लाल भार्गव (जयपुर) : महोदय, संसद की आगामी सप्ताह की कार्य-सूची में निम्नलिखित विषयों को सम्मिलित किया जाए :-

1. जयपुर में बड़ी रेलवे लाइन अंतर्राष्ट्रीय हवाई अड्डा, फोर लेन, मेडिकल युनिवर्सिटी व 370 एकड़ में बना हुआ मालवीय इंजीनियरिंग इंस्टीट्यूट जो आई.आई.टी. के लिए हिन्दुस्तान में सबसे अच्छा भवन है, जहां कमरे और शैक्षणिक सुविधाएं उपलब्ध हैं, इसे आई.आई.टी. में परिवर्तित करने के बारे में। इससे राजस्थान और भारत के सभी विद्यार्थियों को लाभ होगा।
2. बाल श्रमिक पुनर्वास भवन जयपुर में खोलने के विषय में। [\[H19\]](#)

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, the following items may be included in next week's agenda:-

- (1) The farmers and people dispossessed of their lands and houses acquired for public purposes are not being paid adequately and are not being rehabilitated by existing laws and norms. These norms and land acquisition laws are to be totally amended to give them market value on time, and to give jobs to members of their family when commercial, industrial or uses of profit making nature are intended in such acquired lands. Indian railways, public undertaking S.E.Z (Special Economic Zones), Industrial parks, etc. when built on such lands do not consider the family members for jobs on priority. This should not be so. Such people should be given statutory right for jobs and opportunities in the establishments made on the lands which are taken from them by the force of law.
- (2) The need to save people who are prone to be affected by possible breakage of old dams in India like that of Muullapperiyar dam in Kerala which was built hundred years ago, using the then available materials, which do not assure longer life for the Dam.

SHRI K. FRANCIS GEORGE (IDUKKI): The following items may be included in next week's agenda;..

- (1) The urgent need for the Central Government to extend financial Assistance to States to reopen closed Tea Estates in the country, to save the traditional plantation industry and to help thousands of plantation workers rendered jobless due to the closure of these estates.

श्री रवि प्रकाश वर्मा (खीरी) : अध्यक्ष महोदय, कृपया अगले सप्ताह की कार्य सूची में चर्चा हेतु निम्नलिखित विषय जोड़ने का कट करें:-

- 1- बच्चे राट्र के सबसे अधिक महत्वपूर्ण राष्ट्रीय संसाधन होते हुए भी बहुत बड़ी संख्या में उपेक्षा के शिकार हैं। इसलिए बच्चों की स्थिति पर चर्चा किए जाने की आवश्यकता है।

2- भारतर्वा में आर्थिक विकास की दर नौ प्रतिशत की दर पार कर रही हैं, परन्तु इसमें कृषि क्षेत्र की भागीदारी नाम मात्र की है। भारतर्वा में खेती को ज्ञान पर आधारित उपक्रम बनाया जाना आवश्यक है। अतः इस पर सदन में चर्चा होनी चाहिए।

श्री मनसुखभाई डी. वसावा (भरुच) : अध्यक्ष महोदय, कृपया अगले सप्ताह की लोक सभा की कार्यवाही में निम्नलिखित कार्य को शामिल किया जाए, जो लोकहित में हैं:-

1- गुजरात के मेरे संसदीय क्षेत्र के भरुच जिले में स्थित बड़े उद्योगों में विस्थापित परिवार एवं स्थानीय लोगों को नौकरी दिए जाने हेतु प्राथमिकता दिए जाने का कार्य।

2- गुजरात के रिजर्व फोरेस्ट एरिया में विकास एवं बुनियादी सुविधाएं उपलब्ध करवाने हेतु केन्द्र स्तर पर लम्बित प्रस्तावों को तत्काल स्वीकृत किए जाने का कार्य।

श्री पुन्नूलाल मोहले (बिलासपुर) : अध्यक्ष महोदय, निम्नलिखित विाय को अगले सप्ताह की कार्यसूची में जोड़ा जाए:-

1- पूरे देश में आंगनवाड़ी कार्यकर्ताओं एवं सहायिकाओं को मानदेय जो मिल रहा है, महंगाई को देखते हुए उनका मानदेय दोगुना बढ़ाए जाने की आवश्यकता है।

2- जुआ, शराब, सट्टा, अफीम, चरस से संलग्न महिला या पुरुष, युवक-युवतियां, जो उक्त नशे त्याग कर समाज में अच्छे काम करने या सेवा के काम करने वाले को गरीबी उन्मूलन योजना नवा अजोर कार्यक्रम में शामिल कर पूरे देश में प्रति परिवार को मुफ्त में एक लाख रुपए देकर नशेबंदी अभियान चलाए जाने की आवश्यकता है।

MR. SPEAKER: We now come to the legislative business, Item No.13.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, मैंने नोटिस दिया है।...(व्यवधान)

MR. SPEAKER: It has come only last night. It is under my consideration. Let it come to me.[\[R20\]](#)